

**HIGH COURT FOR THE STATE OF TELANGANA  
AT HYDERABAD**

**MONDAY, THE NINTH DAY OF DECEMBER  
TWO THOUSAND AND TWENTY FOUR**

**PRESENT**

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE  
AND**

**THE HONOURABLE SRI JUSTICE J. SREENIVAS RAO**

**WRIT APPEAL NO: 1302 OF 2024**

Writ Appeal under clause 15 of the Letters Patent Preferred Against the Order Dated 18/09/2024, in W.P.No.5407 of 2024 on the file of the High Court.

**Between:**

THORPUNURI DHANUNJAYA GOUD, S/o. T.Mallaiah, Aged about 49 years, Occ. Social Service/Business, R/o. H.No. 1-194, Abdullapurmet Village and Mandal, Ranga Reddy District.

**.....APPELLANT/PETITIONER**

**AND**

1. THE STATE OF TELANGANA, Represented by its principal Secretary, Panchayat Raj Department, Secretariat, Hyderabad.
2. THE JOINT COLLECTOR (LOCAL BODIES), Ranga Reddy District At Integrated District Office Complexes, Kongara Kalan Village, Ibrahimpatnam Mandal, Ranga Reddy District.
3. THE DISTRICT PANCHAYAT OFFICER, Ranga Reddy District, Telangana.
4. THE MANDAL PANCHAYAT OFFICER, Abdullapurmet Mandal, Ranga Reddy District.
5. THE GRAMPANCHAYAT, ABDULLAPURMET Abdullapur Village, Abdullapurmet Mandal, Ranga Reddy District, Represented by its Secretary.
6. THORPUNURI JANGAIAH, S/o.Mallaiah Aged about 42 years, Occ. Ex-Ward Member/Business R/o.JNNURM, Abdullapur village, Abdullapur Mandal, Ranga Reddy District.

**.....RESPONDENTS/RESPONDENTS**

**I.A.NO:1 OF 2024**

Petition Under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to DIRECT the Respondent Nos.2 to 5 herein to take action against the illegal and unauthorized tin shed structure reconstructed by the Respondent No.6 by encroaching the open land which is meant for bus stop near Ambedkar Chowrastha in Block No.120, JNNURM Colony, Situated at Abdullapurmet Village, Abdullapurment Mandal, Ranga Reddy District.

**Counsel for Appellant : SRI K.PRADEEP REDDY**

**Counsel for Respondent Nos.1, 3 & 4 : GP FOR PANCHAYAT RAJ AND RURAL DEVELOPMENT**

**Counsel for Respondent No.2 : SRI K.MURALIDHAR REDDY, G.P FOR REVENUE**

**Counsel for Respondent No.5 : SRI P.KISHORE RAO**

**Counsel for Respondent No.6 : SRI RAJAGOPALLAVAN TAYI**

**The Court made the following JUDGMENT**

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE  
AND  
THE HON'BLE SRI JUSTICE J. SREENIVAS RAO**

**WRIT APPEAL No. 1302 of 2024**

**JUDGMENT:** (per the Hon'ble the Chief Justice Alok Aradhe)

Mr. K. Pradeep Reddy, learned counsel appears for the appellant.

Mr. Muralidhar Reddy Katram, learned Government Pleader for Revenue appears for respondent No.2.

Mr. Kishore Rao Puskuru, learned counsel appears for respondent No.5.

Mr. Rajagopallavan Tayi, learned counsel appears for respondent No.6.

2. This intra court appeal is filed against an order dated 18.09.2024 passed by the learned Single Judge, in Writ Petition No.5407 of 2024.

3. Learned counsel for the appellant fairly submits that respondent No.6 has made an illegal construction on the public land.

4. In view of aforesaid submission, the appeal is disposed of with liberty to the appellant to file Public Interest Litigation, if so advised.

Miscellaneous applications, if any pending, shall stand closed. There shall be no order as to costs.

**Sd/-I.NAGA LAKSHMI  
DEPUTY REGISTRAR**

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**SECTION OFFICER**

To

1. The Principal Secretary, Panchayat Raj Department, Secretariat, State of Telangana at Hyderabad.
2. THE JOINT COLLECTOR (LOCAL BODIES), Ranga Reddy District At Integrated District Office Complexes, Kongara Kalan Village, Ibrahimpatnam Mandal, Ranga Reddy District.
3. THE DISTRICT PANCHAYAT OFFICER, Ranga Reddy District, Telangana.
4. THE MANDAL PANCHAYAT OFFICER, Abdullapurmet Mandal, Ranga Reddy District.
5. THE Secretary, GRAMPANCHAYAT, ABDULLAPURMET Abdullapur Village, Abdullapurmet Mandal, Ranga Reddy District.
6. Two CCs to GP FOR PANCHAYAT RAJ AND RURAL DEVELOPMENT, High Court for the State of Telangana. [OUT]
7. Two CC to G.P FOR REVENUE, High Court for the State of Telangana at Hyderabad. [OUT]
8. One CC to SRI P.KISHORE RAO, Advocate (OPUC)
9. One CC to SRI K.PRADEEP REDDY, Advocate [OPUC]
10. One CC to SRI RAJAGOPALLAVAN TAYI, Advocate (OPUC)
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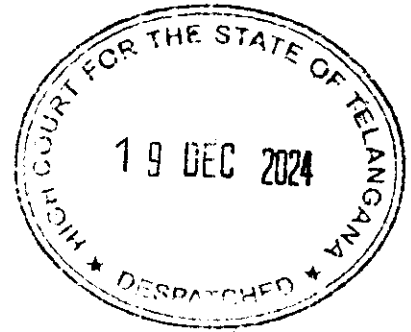
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**HIGH COURT**

**DATED:09/12/2024**

**JUDGMENT**

**WA.No.1302 of 2024**



**DISPOSING OF THE W.A  
WITHOUT COSTS.**

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*17/12/24.*